

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 19-05-2026 To 19-05-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	1702/2026	PUSPA RANI DEB Mobile:8583878720 Email:MOUSOMEE.SHOME737@GMAIL.COM	MOUSOMEE SHOME	22-06-2026	BACK SIDE DECLARATION NOT PRESENT
2	CO	1704/2026	YUNUS MOLLA Mobile:9635433471 Email:KALU93HALDER@GMAIL.COM	KALU HALDER	22-06-2026	PAGE NO. 9 CASE NO. WRONG
3	CPAN	686/2026	SWAPAN SUTRADHAR AND ANR. Mobile:9433366269 Email:PAMPA.ADVOCATE76@GMAIL.COM	PAMPA DEY (DHABAL)	22-06-2026	WRONG CONNECTED CASE NO WRITTEN ON PETITION
4	CRA (DB)	231/2026	SAHAJAN ALI @ BUDHO Mobile:9874305473 Email:FIRDOUS2305786@GMAIL.COM	GOPA BISWAS	22-06-2026	SYNOPSIS AND LIST OF DATE NOT ANNEXED AND NAME OF THE NAME OF THE BOYFRIEND DISCLOSEDE
5	CRM (A)	1404/2026	XXXX AND ANR. Mobile:9748368288 Email:SANGHAMITRA.MRIDHA.76.COM@GMAIL.COM	SANGHAMITRA MRIDHA	22-06-2026	GR OR PTN NO NOT MENTIONED
6	CRM (A)	1407/2026	AVIJIT RAJBANSHI Mobile:8777381644 Email:HC.ADVMANOJ@GMAIL.COM	MANOJ ADAK	22-06-2026	NO GR OR PTN NO MENTIONED/ COMMISSIONER SIGN NOT FOUND ON PHOTO ID
7	CRM (A)	1409/2026	MD HAJIBULLA Mobile:9831774755 Email:SAJALKANTI.BHATTACHARYYA@GMAIL.COM	SAJAL KANTI BHATTACHARYYA	22-06-2026	FOR WANT OF GR OR PTN NUMBER
8	CRM(M)	1213/2026	AYAN SIL Mobile:7003030646 Email:ADVAMITROY2019@GMAIL.COM	AMIT ROY	22-06-2026	1. CJ ADDRESSING. WRONG.
9	CRM(M)	1214/2026	RAHIDUL HAQUE @ BONU Mobile:7003578904 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	22-06-2026	1. ACT 2. ATTACH HIGH COURT ORDER COPY
10	CRM(M)	1216/2026	PETITIONER Mobile:8777239704 Email:ADV.DEY1998@GMAIL.COM	SAYAN DEY	22-06-2026	AS PER STATEMENT OF V.G. MENTIONED IN PARA 12 AND ALSO AS PER PARA 17, PETITIONER AND V.G. WERE MARRIED. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES

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						IDENTITIES
11	CRM(M)	1217/2026	PETITIONER Mobile:9830008339 Email:EZAZQUAZI15@GMAIL.COM	QUAZI EZAZ AHMED	22-06-2026	AS PER DEPOSITION OF MOTHER OF V.G. (ANNEXURE P-4) ALSO STATEMENT IN PARA 12, PETITIONER AND V.G. WERE MARRIED. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITIES
12	CRM(M)	1218/2026	NAJMUL HOSSAIN Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	22-06-2026	B.N.S. ACT WRONGLY MENTIONED IN MANY PAGES OF PETITION
13	CRM(M)	1219/2026	XXXXXX Mobile:7044063766 Email:SUMANTADASBABI2017@GMAIL.COM	SUMANTA DAS	22-06-2026	1. MENTION CASE TYPE IN PARA 1
14	CRM(M)	1224/2026	AMITAVA BISWAS @ AMITABHA BISWAS Mobile:9123845860 Email:SANANDABHATTACHARYYALLB@GMAIL.COM	SANANDA BHATTACHARYYA	22-06-2026	1. CASE TYPE 2. VICTIM ID DISCLOSED
15	CRM(M)	1225/2026	SOUMMYA DUTTA Mobile:9051105271 Email:DIPTANGSHU.BASU@GMAIL.COM	DIPTANGSHU BASU	22-06-2026	1. MENTION CASE TYPE IN PARA 1 2.ACT
16	CRR	2092/2026	NIHARIKA SHAW Mobile:9836576133 Email:ADVOCATEJITESHSAH@GMAIL.COM	JITESH SAH	22-06-2026	PS CASE DATE MISSING IN CAUSE TITLE PAGE IN THIS PETITION
17	CRR	2103/2026	SM. FAROOQUE BHATI AND OTHERS Mobile:8617214414 Email:BLESS.LEGAL@GMAIL.COM	MD. AQIB BADR	22-06-2026	1. WRONG DISTRICT MENTIONED IN THIS PETITION. 2. TRIAL COURT NAME MISSING
18	MAT	886/2026	SUMAN CHATTERJE AND ANR. Mobile:9434057837 Email:PRABIRMAJUMDER47@GMAIL.COM	ANINDITA KUNDU	22-06-2026	LIST OF PAPER ISSUE
19	RVW	143/2026	SEEMA KANAUIA Mobile:9046424652 Email:HARISCHATTO@REDIFFMAIL.COM	HARISANKAR CHATTOPADHYAY	22-06-2026	LIST OF DOCUMENTS MISSING IN PETITION
20	SAT	125/2026	GOUTAM CHOWDHURY AND ANR Mobile:9434055925	MANMOHAN SINGH ROOP ROY	22-06-2026	LIST OF PAPERS ISSUE
21	WPA	11376/2026	RINA CHAUHAN Mobile:7595022178 Email:ABIRA12111979@GMAIL.COM	ABIRA BHATTACHARJEE	22-06-2026	RESPONDENT'S NO 1 DISTRICT IS MISSING.

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22	WPA	11380/2026	BIDYUT CHATTERJEE Mobile:9231310618 Email:SUBASHMLAW@GMAIL.COM	SUBHAS CHANDRA DUTTA	22-06-2026	MENTION PROPER DIST FOR RESP. 4.
23	WPA	11391/2026	SAPAN MONDAL Mobile:6289013831	SHAMPA ADHIKARY	22-06-2026	1. PET. NAME IS NOT MENTIONED AT FORM A 2. DIST IS MISSING AT PET. 1
24	WPA	11397/2026	SREE SREE DHANESWARI MATA THAKURANI, A HINDU DEITY Mobile:9830021753 Email:AGASSOCIATES.ADV@GMAIL.COM	ATISH GHOSH	22-06-2026	MENTION PROPER DIST FOR RESP. 2,3,AND4.
25	WPA	11410/2026	S M ASHIQUE Mobile:9830562873 Email:BPSAMANTA.ADV@GMAIL.COM	BISWAPRIYA SAMANTA	22-06-2026	1. MENTION STATE FOR RESP. NO.2. 2. REMOVE ACTING FROM CHIEF JUSTICE NAME.
26	WPA	11420/2026	SAMIR PATRA Mobile:9830533209 Email:BRATIN_ADV@HOTMAIL.COM	BRATIN KUMAR DEY	22-06-2026	LOGO NOT FOUND
27	WPA	11422/2026	KUMARESH BISWAS Mobile:9432351052 Email:RAYKISHORE2011@GMAIL.COM	KISOR RAY	22-06-2026	ADVOCATE SIGNATURE IS MISSING IN FORM A
28	WPA	11423/2026	RAJ KUMAR JHA Mobile:9432351052 Email:RAYKISHORE2011@GMAIL.COM	KISOR RAY	22-06-2026	ADVOCATE SIGNATURE IS MISSING IN FORM A
29	WPA	11427/2026	ANIL INTERNATIONAL Mobile:9830468628 Email:GARODIAADITYA@YAHOO.CO.IN	ADITYA GARODIA	22-06-2026	1.THERE IS A DISCREPANCY IN PETITIONER NAME AS STATED IN THE AFFIDAVIT. 2. CHIEF JUSTICE ADDRESSING IS WRONG.
30	WPA	11431/2026	MD. NAJIR HOSSAIN Mobile:9830300407 Email:KHAIRULALAM848@GMAIL.COM	KHAIRUL ALAM	22-06-2026	MENTION PROPER DIST FOR RESP. NO. 3
31	WPA	11432/2026	ANWAR HOSSAIN Mobile:9830300407 Email:KHAIRULALAM848@GMAIL.COM	KHAIRUL ALAM	22-06-2026	MENTION PROPER DIST FOR RESP. NO. 3.
32	WPA	11434/2026	MD. MONOWAR HOSSAIN Mobile:9830300407 Email:KHAIRULALAM848@GMAIL.COM	KHAIRUL ALAM	22-06-2026	MENTION PROPER DIST FOR RESP. NO. 3.
33	WPA	11435/2026	RIJIA BIBI Mobile:9830300407 Email:KHAIRULALAM848@GMAIL.COM	KHAIRUL ALAM	22-06-2026	MENTION PROPER DIST FOR RESP. NO. 3.

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34	WPA(P)	252/2026	KAMAL KANTI DUTTA Mobile:9830269910 Email:MAHABOOBAHMED67@GMAIL.COM	MAHABOOB AHMED	22-06-2026	1. THERE IS AN ERROR IN ADDRESSING OF CHIEF JUSTICE IN BOTH COPY. 2. ADVOCATE'S SIGNATURE IS MISSING IN ZERO PAGE IN 2ND JUDGES COPY. 3. ADVOCATE'S THROUGH IS MISSING IN 2ND JUDGES COPY
35	WP.CT	107/2026	UNION OF INDIA AND OTHERS Mobile:9851972929	SOURAV MONDAL	22-06-2026	1. PAGINATION IS NOT ALLOWED AT THE ORIGINAL ORDER COPY

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